

CBI v. Rajiv Kumar & ors.
CC No.37/2019

08.06.2020
Present:

Mr. Lalit Mohan, learned PP for CBI.

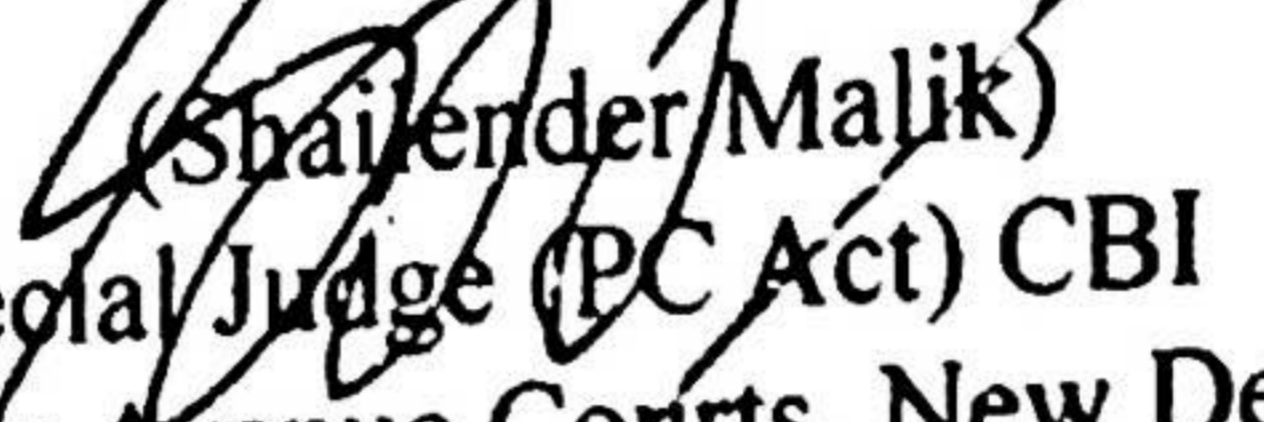
Sh. Jagdeep Sharma, learned counsel for accused no. 5.

Accused no. 5 is also present by video conference from his residence.

Proceedings have been taken place through video conferencing on Cisco Webex application.

Matter was listed today for addressing final arguments on behalf of accused no. 5. Learned counsel for accused no. 5 has addressed his arguments from 12.00 Noon to 1.35 PM.

Put up now this case tomorrow i.e. 09.06.2020 at 2.00 PM for arguments of counsel for accused no. 6 and 8.


(Shailender Malik)
Special Judge (PC Act) CBI
Rouse Avenue Courts, New Delhi
08.06.2020